

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Transfer C.A. (AT) (Compt.) No. 01 of 2017
Compt. (execution) Case (AT) No. 01/2018
(Old Compensation Application No. 02 of 2015)**

IN THE MATTER OF:

Sai Wardha Power Ltd.

...Appellant

Vs.

Coal India Ltd. & Anr.

...Respondents

Present: For Appellant: - Ms. Surbhi Kapoor, Advocate

For Respondents:- Mr. Yaman Verma, Advocate

ORDER

09.07.2018— It is informed that the matter is still pending before the Hon'ble Supreme Court and next date fixed before the Hon'ble Supreme Court is 17th July 2018. Therefore, we adjourn the matter for 5th September 2018, to be listed 'for orders'. Parties to inform the development.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice Bansi Lal Bhat)
Member(Judicial)

sm/uk